

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 36690/2020, 36768/2020, 36770/2020, in Petition(s) for Special Leave to Appeal (Crl.) No(s). 1819/2020

SRI NARAYAN OJHA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 36770/2020 - EXEMPTION FROM FILING O.T.
IA No. 36690/2020 - EXEMPTION FROM FILING O.T.
IA No. 36768/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 09-12-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. S. R. Setia, AOR
Ms. Anjali Jiwari, Adv.
Mr. Meenesh Dubey, Adv.

For Respondent(s)

Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Counter affidavit has already been filed on behalf of respondent no. 1.

Despite due service, none appears on behalf of respondent nos. 2 to 8.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

S.P.S. LALER
Registrar